

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 128 of 2013 in
DFR No. 671 of 2013

Dated : 17th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Ms. Suparna Srivastava

Counsel for the Respondent(s):

ORDER

Issue notice to all the Respondents returnable on 03.05.2013.
Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing the condonation of delay application in
filing on **03.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/vt